Asset Declaration of Shri Virendra Kumar Singh MLA, Bihar, Constituency No-221, Nabinagar, Aurangabad.

I, Virendra Kumar Singh Son of Late Nandan Singh, Aged- 67 years, resident of Village-Tol, PO+PS- Nabinagar, District- Aurangabad declare my Asset & Property as below :-

A. Details of movable assets. (Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s): Leena Singh	Dependent-1 Name:	Dependent-2 Name	Dependent-3 etc. Name:
(i)	Cash	Rs. 40000/-	Rs. 50000/-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	Rs. 16,37,968/- In the Bank of S.B.I. Rs. 90499/- In the Bank of P.N.B. Rs.1,69,267/- FD in S.B.I.	Rs. 5,61,638/- In the Bank of India Rs. 8541/- In the Bank of P.N.B	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	N/A	N/A	N/A	N/A	N/A
(iv)	Other Financial instruments NSS, Postal Saving, LIC, Policies, etc.	L.I.C. No- 511419841 Rs50,000/ - L.I.C. No- 510474338 Rs. 50,000=00 Fixed Deposit in SBI- 25000/- SBI Life-215000	L.I.C. No 512271738 Rs. 500000/- L.I.C. No- 510148223 Rs. 5000/-	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	BR01PH-3205	N/A	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	N/A	Gold Weight 250 gram Rs-625000/-	N/A	N/A	N/A
(vii)	and the second s	1 Rifle & 1 Revolver	N/A	N/A	N/A	N/A

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

S. No.	Description	Self	Spouse(s) Name(s): Leena Singh	Dependent- 1 Name	Dependent- 2 Name	Dependent- 3 Name
(i)	Agricultural Land - Location(s) -Survey number(s) -Extent (Total Measurement) -Current market value	Tol, Nabinagar, Aurangabad, Dehri 9.50 Acre Rs-9500000/	Tol, Nabinagar, Aurangabad, Dehri 5.20 Acre Rs-5000000/	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) -Survey number(s) -Extent (Total Measurement) -Current market value	Aurangabad, 4 ¹ / ₄ Acre Rs- 900000/	Aurangabad, 14 ³ / ₄ Acre Rs- 2800000/	N/A	N/A	N/A
(iii)	Buildings (commercial and residential) - Location(s) -Survey/door number(s) -Extent (Total Measurement) -Current market value	N/A	N/A	N/A	N/A	N/A
(iv)	House/Apartments, etc Location(s) -Survey number(s) -Extent (Total Measurement) -Current market value	House of Village Tol 0.5 Acre Rs- 2100000 Flat in Phulwari 2450 SFT. 17 Lakh		N/A	N/A	N/A
(v)	Others (Such as interest in property)	N/A	N/A	N/A	N/A	N/A

(C) I give hereinbelow the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

S. No.	Description	Name and address of Bank/Financial Institution(s) / Department(s)	Amount outstanding as on
(a)(i)	Loans from Banks	N/A	N/A
(ii)	Loans from financial institutions	N/A	N/A
(iii)	Government dues (other than income tax and wealth tax) (No Due Certificate to be enclosed in case holding or having held any public office)	N/A	N/A
(b) (i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return in being filed regularly under- PAN No. AQXPS6680F	April 2010 to March 2011
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
(iii)	Sales Tax [Only in case of proprietary business]	N/A	N/A
(iv)	Property Tax	N/A	N/A

(4) My educational qualifications are as under :-

Matriculation-High School Nabinagor - 1970
Intermediate- A.N.M. College Nabinagor- 1971
B.A. Hon's- S. Sinha college Aurangabad- 1974
M.A. Econ. M.U. Bodh haya — 1979

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of School/University and the year in which the course was completed should also be given.)

(Virendra Kumar Singh)

DEPONENT

VERIFICATION

I, the deponent abovenamed, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Patna this the	day of 99 September 20 90.
	(Virendra Kumar Singh)
	DEPONENT